

(b) the number of Naxalites killed/ arrested during the above period; and

(c) the steps taken by the Government to check the growing incidence of Naxalism in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) Information is being collected and will be laid on the Table of the House.

(c) The policy of the Government is to deal firmly with the extremist elements in the country and simultaneously step up socio-economic development of the affected areas to redress the genuine grievances of the local people and thus wean them away from the extremists' influence. All possible assistance is being provided by the Central Government to the affected States in this context.

[Translation]

Setting up of Electronic Telephone Exchanges in Madhya Pradesh

2183. KUMARI VIMLA VERMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any scheme of the Government to set up electronic exchanges in all the district and tehsil headquarters of Madhya Pradesh; and

(b) if so, the names of the districts and tehsils in Madhya Pradesh where this scheme has been implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) and (b) There is no scheme to set up Electronic Exchanges in all district and tehsil headquarters. However, at present 23 out of 45 DHQs and 106 out of 216 Teh-

sil HQs (excluding DHQs) in Madhya Pradesh have electronic exchanges. The complete list of 129 Electronic Exchanges is given in the attached statement.

STATEMENT

List of Existing Electronic Exchange in Distt./ Tehsil HQs.

Sl. No.	Name of Distt.	Tehsil
1	2	3
1	Balaghat	Balaghat
2	Do.	Lanjhi
3	Do.	Baihar
4	Do.	Katangi
5	Baster	Jagdalspur
6	Do.	Charma
7	Do.	Bhanuira
8	Do.	Dantewada
9	Do.	Narainpur
10	Do.	Bijapur
11	Betul	Betul
12	Do.	Shahpur
13	Do.	Bhainsdehi
14	Bhind	Bhind
15	Do.	Mihona
16	Bilaspur	Takhatpur
17	Do.	Lormi
18	Do.	Pandaria
19	Do.	Janjgir
20	Do.	Dabhara
21	Do.	Katgora
22	Do.	Bilha
23	Bhopal	Bhopal
24	Do.	Berasia
25	Chhatarpur	Chhatarpur
26	Do.	Bijawar
27	Chhindwara	Chhindwara
28	Do.	Amarwada
29	Dhar	Dhar
30	Dewas	Tonkchurd
31	Datia	Datia
32	Do.	Seondha

1	2	3	1	2	3
33	Gwalior	Bhander	75	Raigarh	Gharghod
34	Do.	Bhitarwar	76	Do.	Dharmjaigarh
35	Guna	Raghogarh	77	Do.	Kunkuri
36	Do.	Chachoda	78	Raisen	Raisen
37	Do.	Guna	79	Do.	Gairatganj
38	Do.	Chanderi	80	Do.	Silwani
39	Do.	Aron	81	Do.	Udaipura
40	Do.	Isagarh	82	Ratlam	Bajna
41	Do.	Mungaoli	83	Rajgarh	Rajgarh
42	Do.	Kumdharaj	84	Do.	Jeerapur
43	Hoshangabad	Hoshangabad	85	Do.	Narsinghgarh
44	Do.	Babai	86	Raipur	Raipur
45	Do.	Khirkiya	87	Do.	Saraipalli
46	Do.	Bankhedi	88	Do.	Nagri
47	Indore	Indore	89	Rajnandgaon	Khairayrah
48	Do.	Saver	90	Do.	Dongargarh
49	Jabalpur	Jabalpur	91	Sagar	Khurai
50	Jhabua	Jhabua	92	Do.	Rehli
51	Do.	Thandla	93	Shahdol	Kotma
52	Do.	Meghnagar	94	Do.	Beohari
53	Khandwa	Harsud	95	Do.	Jaisinghnagar
54	Do.	Pandhana	96	Seoni	Keolari
55	Khargone	Khargone	97	Do.	Lakhanadaun
56	Do.	Ziraniya	98	Surguja	Ambikapur
57	Do.	Rajpura	99	Do.	Surajpur
58	Do.	Fanzemal	100	Do.	Baikunthpur
59	Do.	Thikari	101	Sidhi	Gopadbanas
60	Do.	Kasrawad	102	Do.	Churhat
61	Mandsaur	Garoth	103	Sehore	Budni
62	Do.	Manasa	104	Do.	Ichhwar
63	Do.	Jawad	105	Shivpuri	Shivpuri
64	Morena	Bijaypur	106	Do.	Kolaras
65	Mandla	Mandla	107	Do.	Narwar
66	Do.	Nainpur	108	Do.	Picchore
67	Do.	Niwas	109	Do.	Pohri
68	Do.	Shahpura	110	Satna	Maihar
69	Narsinghpur	Kareli	111	Do.	Amarpatan
70	Panna	Pawai	112	Do.	Nagod
71	Do.	Ajaygarh	113	Shajapur	Shajapur
72	Rewa	Huzur	114	Do.	Shujalpur
73	Do.	Theonthar	115	Do.	Barod
74	Raigarh	Kharsia	116	Do.	Susner

1	2	3
117	Shajapur	Kalapipal
118	Tikamgarh	Prithvipur
119	Do.	Tikamgarh
120	Do.	Jatara
121	Do.	Baldeogarh
122	Ujjain	Barnagar
123	Do.	Ghatia
124	Vidisha	Basoda
125	Do.	Kurwai
126	Do.	Lateri
127	Bilaspur	Konta (Kargi Rd.)
128	Damoh	Pathria
129	Do.	Hatta

[English]

Pensions to Freedom Fighters

2184. SHRI. R. JEEVARATHI-NAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of freedom fighters sanctioned pensions so far, State-wise;

(b) whether the Union Government propose to increase their pension;

(c) if so, the details thereof;

(d) whether the Government have issued instructions to the private/public sector companies for giving preference in employment to the dependents of freedom fighters;

(e) if so, the details thereof; and

(f) the percentage of jobs reserved by the Government for them?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF

HOME AFFAIRS (SHRI M. M. JACOB): (a) Freedom fighters pension has been sanctioned to 1,59,173 persons as on 31st July, 1991. State-wise position has been shown in the attached statement.

(b) and (c) No such proposal is under consideration at present.

(d) to (f) Government have not issued any instructions to private/public sector companies for giving preference in employment to the dependents of freedom fighters or for providing reservation in jobs to them.

STATEMENT

Number of Freedom Fighters sanctioned Pension as on 31st July, 1991

<i>Name of States U. Territories</i>	<i>Number of cases sanctioned</i>
1 Andhra Pradesh	10176
2 Assam	4319
3 Bihar	24207
4 Gujarat	3521
5 Goa	876
6 Haryana	1540
7 Himachal Pradesh	494
8 Jammu & Kashmir	1762
9 Karnataka	9773
10 Kerala	2757
11 Madhya Pradesh	3281
12 Maharashtra	16254
13 Manipur	62
14 Meghalaya	86
15 Mizoram	4
16 Nagaland	3
17 Orissa	4129
18 Punjab	6728
19 Rajasthan	757
20 Tamil Nadu	3986
21 Tripura	880
22 Uttar Pradesh	17742
23 West Bengal	21915
24 I.N.A.	21529